

NOTIFICATION**PART-A**

In partial modification of this office notification of even number dated 27.07.2018, the following transfers and postings of Judicial Officers in the cadre of District Judges are ordered in the interest of public service, to take effect immediately:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri. Hanchate Sanjeevkumar	Presiding Officer, Industrial Tribunal, Bengaluru.	Services are placed at the disposal of the Government for being appointed as Presiding Officer, Karnataka State Transport Appellate Tribunal, Bengaluru (Vacant Post)
2	Sri. S.H.Hosagoudar	Prl. District and Sessions Judge, Davanagere. <i>(Under orders of transfer as Prl. District and Sessions Judge, U.K. Karwar)</i>	Proposed for appointment as Presiding Officer, Industrial Tribunal, Bengaluru. (Vice Sri. Hanchate Sanjeevkumar - transferred)
3	Sri. Rachappa K. Talikoti	Prl. Judge, Family Court, Kalaburagi. <i>(Under orders of transfer as Prl. District and Sessions Judge, Davanagere)</i>	District and Sessions Judge, Yadgir. (Vice Sri. Sadanand Narayan Nayak - transferred)

1	2	3	4
4	Sri. Kulkarni Ambadas G.	I Addl. District and Sessions Judge, Dharwad, sitting at Hubballi. <i>(Under orders of transfer as Presiding Officer, Karnataka Wakf Tribunal, Kalaburagi)</i>	Prl. District & Sessions Judge, Davanagere. (Vice Sri.S.H.Hosagoudar - transferred)
5	Sri. T.G.Shivashankare Gowda	I Addl. District and Sessions Judge, Davanagere.	Prl. District and Sessions Judge, U.K. Karwar. (Vice Sri.V.S.Dharwadkar – due to retire w.e.f. 31.07.2018)
6	Sri. Mohan Badagandi	Newly appointed District Judge <i>(Under orders of posting as LV Addl. City Civil and Sessions Judge, Bengaluru City)</i>	VI Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru (Newly created court – vide G.O. No.LAW 74 LCE 2013, dated 13.08.2013)

PART-B

In modification of this office notification of even number dated 27.07.2018, the transfer and posting of Smt.H.G.Nagarathna, LV Addl. City Civil and Sessions Judge, Bengaluru City, as District and Sessions Judge, Yadgir, is cancelled.

PART-C

Sri. Sadanand Narayan Nayak, District and Sessions Judge, Yadgir, who is transferred and posted as Prl. District and Sessions Judge, Vijayapura (Vice Sri.Pradeep Sattendranath Balikai – transferred) vide this office notification of even number dated 27.07.2018, is allowed to join the new place of posting by 20th August, 2018.

BY ORDER OF THE HIGH COURT

Sd/-
(ASHOK G. NIJAGANAVAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:-

01. The Prl. City Civil & Sessions Judge, Bengaluru City, the Presiding Officer, Industrial Tribunal, Bengaluru and the Prl. District & Sessions Judges of Bengaluru Rural, Davanagere, Dharwad, Kalaburagi, U.K. Karwar and Yadgir District, with a request to make necessary arrangements for relieving the Officers concerned and to send the proposals for concurrent appointments to the Courts which will become vacant due to above transfers.
02. The Officers at Sl.No.1 and 2 of PART-A of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary appointment orders from the Government and then proceed to take charge of their new place of posting, immediately.
03. The Officer at Sl.No.3 of PART-A of the notification with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new place of posting in place of Sri.Sadanand Narayan Nayak, District and Sessions Judge, Yadgir, by 20th August 2018.

04. The Officer at Sl.No.4 of PART-A of the notification with a direction to get himself relieved from the present charge of his post only after receipt of necessary appointment orders from the Government by the Officer at Sl.No.2 and then proceed to take charge of his new place of posting, immediately.
05. The Officer at Sl.No.5 of PART-A of the notification with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new place of posting, on or before 13.08.2018.
06. The Officer at Sl.No.6 of PART-A of the notification with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new place of posting, immediately.
07. The Officer at Part-B and Part-C of the notification.
08. The Courts concerned.
09. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
10. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
11. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
12. The Prl. Secretary to Government, Labour Department, Vikasa Soudha, Bengaluru.
13. The Prl. Secretary to Government, Revenue Department, M.S.Building, Bengaluru.
14. The Accountant General in Karnataka, Bengaluru.
15. The General Secretary, Karnataka State Judicial Officers' Association, JID-703, National Games Housing Complex, Koramangala, Bengaluru-47.
16. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
17. The Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Admn.)/Registrar (Infrastructure and Maintenance)/Registrar (Computers)/Registrar (Statistics & Review)/Registrar (Recruitment)/ and Secretary to Hon'ble the Chief Justice.

18. The Additional Registrar General, Dharwad and Kalaburagi Benches.
19. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka, immediately.
20. The A.R.-cum-P.S. to Hon'ble the Chief Justice.
21. All the Private Secretaries to the Hon'ble Judges.
22. The Director, Karnataka Judicial Academy, Bengaluru.
23. The Director, Arbitration Center – Karnataka (Domestic & International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
24. The Director, Bengaluru Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
25. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
26. The Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
27. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/LCBS/LCA-I/LCA-II/LCA-III Branches of this office.
28. Spare copies.
